

Annexure
In Accordance with Section 21(1) Of IBC , 2016 (CIRP Process)
List of Committee of Creditor of Lexcorp Advisory Services Private Limited as on February 22, 2021

(Amount in Rs.)

Sl. No.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount					
1	Unpaid insolvency resolution process costs	-	-	-	-	-	-	-	NA	
2	Liquidation costs incurred till date	-	-	-	-	-	-	-	NA	
3	Secured financial creditors	-	-	-	-	-	-	-	1	
4	Unsecured financial creditors	1	28,326,103	-	28,326,103	-	-	-	2	
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	3	
6	Operational creditors (Employees)	-	-	-	-	-	-	-	4	
7	Operational creditors (Government dues)	-	-	-	-	-	-	-	5	
8	Operational creditors (other than Workmen, Employees and Government dues)	-	-	-	-	-	-	-	6	
9	Other stakeholders, if any (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	7	
Total			28,326,103		28,326,103					

